

**Name of the corporate debtor: Shirani Motors Private Limited**

CIN : U03410MP2005PTC017898

Date of commencement of CIRP 17-10-2024 (Commencement order dated 14-10-2024)

**List of creditors as on: 10-12-2024 (Version 2)**

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	NA	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	NA	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA	NIL
7	Operational creditors (Government Dues)	1	45,27,69,723	1	41,69,33,647	0	3,58,36,076	0	Annexure-I	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	4,76,500	1	4,76,500	0	0	0	Annexure-II	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA	NIL
<b>Total</b>		<b>2</b>	<b>45,32,46,223</b>	<b>2</b>	<b>41,74,10,147</b>	<b>0</b>	<b>3,58,36,076</b>	<b>0</b>		

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

**Mohd Raees Sheikh**

**Interim Resolution Professional**

In the matter of Shirani Motors Private Limited

IBBI Reg. no. IBBI/IPA-002/IP-N00957/2020-2021/13094

AFA valid till: 31-12-2025

Process Specific Email ID: smotors.cirp@gmail.com

Registered Email ID: mrsheikh.pcs@gmail.com

Address Reg. with IBBI: 213 ,Azad Nagar ,Goli-Karkhana ,Indore,Madhya Pradesh ,452001

## Annexure-I

**Name of the corporate debtor: Shirani Motors Private Limited**

CIN : U03410MP2005PTC017898

Date of commencement of CIRP 17-10-2024 (Commencement order dated 14-10-2024)

**List of creditors as on: 10-12-2024 (Version 2)**

List of operational creditors (Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Commercial Tax Officer, Ratlam	24/10/2024	45,27,69,723	41,69,33,647	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	3,58,36,076	NIL	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

## Annexure-II

**Name of the corporate debtor: Shirani Motors Private Limited**

CIN : U03410MP2005PTC017898

Date of commencement of CIRP 17-10-2024 (Commencement order dated 14-10-2024)

**List of creditors as on: 10-12-2024 (Version 2)**

List of operational creditors (Other than Workmen and Employees and Government Dues)(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	T.H. Khamosi & Co.	09/11/2024	4,76,500	4,76,500	Operational dues	NIL	NIL	NO	NIL	NIL	NIL	-	NIL	

\*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.